

**F. No. J-11016/1/2017-Judicial (Part-5)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 21<sup>st</sup> December, 2017

**ORDER**

The President is pleased to **engage** following six Advocates as Group 'A' Panel Counsel for conducting Central Government litigation before Supreme Court of India, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**SUPREME COURT OF INDIA**  
**GROUP 'A' PANEL COUNSEL**

Sl. No.	Name of Advocates	Contact details	Enrollment number
1.	Mr. Rohit Bhat	D-132, FF, Panchsheel Enclave, New Delhi-110017. Mob: 9999745878 Email: rbhat@llm17.law.harvard.edu	KAR/1304/2009
2.	Ms. Shraddha Deshmukh	A-22, Defence Colony, New Delhi-110024. Mob: 9910220777 Email: shraddhadeshmukh@gmail.com	D/3057/2010
3.	Ms. Suhasini Sen	C-197, Lower Ground Floor, Defence Colony, New Delhi-110024. Mob: 9650096066 Email: suhasini.sen@gmail.com	D/1019/2010
4.	Ms. Prerna Priyadarshini	G-58, Ground Floor, Nizamuddin (West), New Delhi-110013. Mob: 9999196091 Email: prernapriyadarshini20@gmail.com	D/1054/2009
5.	Ms. Pooja Dhar	C-203, LGF, Defence Colony, New Delhi-24. Mob: 9810488621 Email: poojadhar@gmail.com	D/1413/2003
6.	Ms. Seema Bengani	3, Birbal Road, Jangpura Extension, New Delhi-110014. Mob: 9891821120 Tel. 011-24321120	D/485/1998 (R)

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Inder Kumar) 21.12.17  
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. All the six Group 'A' panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

*for*   
Section Officer (Judicial)  
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Email: judicial-dla@nic.in